

# THE HIGH COURT OF ORISSA: CUTTACK

## NOTICE

No. III-06/2024/16767

Date: 29.10.2024

**CANCELLATION OF ADVERTISEMENT NO. 04 DATED 31.07.2024 AND ISSUE OF FRESH ADVERTISEMENT FOR RECRUITMENT TO THE POSTS IN THE CADRE OF DISTRICT JUDGE DIRECTLY FROM THE BAR, 2024**

1. Reference is invited to Advertisement No. 04 dated 31.07.2024 uploaded on 01.08.2024 in the Court's website: [www.orissahighcourt.nic.in](http://www.orissahighcourt.nic.in) and indicative advertisement thereof published in "The Samaja" and "The Times of India" on 01.08.2024 by virtue of which applications were invited from eligible candidates for recruitment to 31 posts in the cadre of District Judge directly from the Bar.
2. Consequent upon amendment of the Odisha Superior Judicial Service and Odisha Judicial Service Rules, 2007 by Government of Odisha in Law Department vide S.R.O No. 532/2024 dated 03.10.2024 published in The Odisha Gazette, **the Advertisement No. 04 dated 31.07.2024 is hereby cancelled.**
3. Recruitment to those 31 posts in the cadre of District Judge from the Bar **shall be undertaken afresh** as per Advertisement No. 11 dated 29.10.2024 which is published separately in the Court's website **inviting applications from eligible candidates.**
4. The applications submitted in response to the earlier Advertisement No. 04 dated 31.07.2024 **shall not be considered** for the current selection process. So, the candidates to be considered for the current selection process **are to apply afresh** against the present Advertisement No. 11 dated 29.10.2024.
5. **Applicants those who have paid examination fees in response to the earlier Advertisement No. 04 dated 31.07.2024 need not pay again while applying afresh.** They are advised to go through the "Application Fee" section of the Advertisement No. 11 dated 29.10.2024 available in the Court's website for the details in this regard.

By order

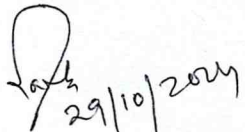
Sd/- S.K. Dashray

**REGISTRAR, EXAMINATION**

Memo No. R.E.-14 /Date: 29.10.2024

Copy forwarded to:

- 1) The Notice Board.
- 2) Superintendent, Computer Section to upload the advertisement in the Court's website.

  
29/10/2024  
**REGISTRAR, EXAMINATION**